



कार्यालय/Office Of The

प्रधान मुख्य आयकर आयुक्त, मुंबई

PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, MUMBAI

Room No. 133-C, 1st Floor, Aaykar Bhavan, M. K. Marg, Mumbai – 400020

दूरभाष/Tel: (Off.) 022-22016691/22077187

ईमेल/Email: mumbai.dcit.hq.pers@incometax.gov.in

No.Pr.CCIT/Mum/Personnel/Recrt./Circular/Stenos-22/2023-24

Date: 01/11/2023

CIRCULAR

Sub:- Fixing of dates of document verification of qualified candidates recommended by the Staff Selection Commission for the post of Stenographer Gr.II in CBDT by SSC through Stenographer Grade C & D, Examination– 2022 and allocated to the Pr. Chief Commissioner of Income Tax, Mumbai region - reg

The list of candidates who have been recommended for appointment to the post of **Stenographer Gr.II in CBDT by SSC through Stenographer Grade C & D, Examination– 2022** and in respect of whom dates for document verification have been fixed is enclosed herewith. The candidates are required to report to the **Multi Purpose Hall (Pandal), Ground Floor, Aaykar Bhavan, New Marine Lines, M.K. Road, Mumbai – 400020** on their respective dates **at 10:00 am sharp** and also to bring along with them, the following documents :-

- 4 sets of Attestation form (11 pages in each set) (ALL SETS IN ORIGINAL with recent photograph) (PHOTOCOPY NOT ALLOWED) (Form available on www.incometaxindia.gov.in and www.incometaxmumbai.gov.in).
- Mark Sheet and Passing Certificate related to educational qualifications from Std.10th to last qualified Degree.
- Proof of Age (School Leaving Certificate/ Std.10th Certificate showing the Date of Birth).
- Certificate of Physical Disability (if applicable).
- Service Leaving Certificate/ Discharge book of Ex-Servicemen(if applicable).
- If belonging to SC/ST/OBC category, valid caste certificate issued in **the Central Government format** by the competent authority in this regard (two copies).
- Evidence in support of claim of age relaxation, if any.

- Medical Fitness Certificate issued by a Civil Surgeon/Chief Medical Officer or Medical Superintendent of any Government hospital. The Medical Fitness certificate is to be submitted only in the prescribed format (3 pages in original) that is available on www.incometaxindia.gov.in and www.incometaxmumbai.gov.in.

Instructions :-

- All the above mentioned documents at Sr. No. 2 to 8 should be brought in original along with a self attested photocopy of each.
- If the candidate is a Central/State Government employee, she/he may produce this letter to her/his controlling authority to enable them to provide her/his medical examination report along with police verification report, vigilance clearance, No objection certificate and character certificate (original / attested copy) obtained at the time of her/his appointment, and carry all these documents to be sent to this office through proper channel at the time of Document Verification.
- Candidate's Details Form completely filled along with required enclosures (form available on www.incometaxindia.gov.in).
- 2 recent photographs.
- You are instructed to bring **complete address of the respective district police headquarters** where you have resided for more than one year in last five years (with pin code) and also the complete address of the respective office of the concerned authority from where your caste certificate has been issued (if applicable).

As mentioned above a copy of the Attestation Form (along with instructions to fill the same), Medical Statement and Declaration Form and Candidate's Detail Form available on the websites www.incometaxindia.gov.in & www.incometaxmumbai.gov.in. Candidates are requested to download the forms, fill them up in their own handwriting as per instructions, and carry the same with them for document verification.

Candidates are advised to make sure all the above mentioned documents are fetched in their DigiLocker Account.

Candidates should note that no travelling, boarding, lodging or other allowance shall be paid to them for verification of above-mentioned documents.

Encl: As above



(मुदित श्रीवास्तव, भा.रा.से.)

(MUDIT SRIVASTAVA, I.R.S.)

अपर आयकर आयुक्त (मुख्या.) कार्मिक, मुंबई

Addl. Commissioner of Income Tax (HQ) Personnel, Mumbai

For Pr. Chief Commissioner of Income-tax, Mumbai

**List of Candidates Qualified for the post of Stenographer Gr.II in CBDT by
SSC through Stenographer Grade C & D, Examination– 2022**

S.No	Candidate's Name	Father's Name	Roll No.	RANK	Date of DV
1.	SANIKA SADANAND MHETAR	SADANAND MAHIPAT MHETAR	7204001267	71	22.11.2023
2.	BHAVESH OJHA	DILIP OJHA	7204002368	215	22.11.2023
3.	CHAVAN BHAVESH VIJAY	VIJAY SHANKAR CHAVAN	7204001605	536	22.11.2023
4.	VARSHA KUMARI	PRAKASH LAL	3206008288	858	22.11.2023
5.	LAKSHMI SHIVANI A	A HARIKRISHNA SHARMA	2201052048	1080	22.11.2023
6.	NIKITA	SUDHIR	2201016991	1439	22.11.2023
7.	SHAILJA SINGH	BADRI VISHAL SINGH	3009012706	1456	22.11.2023
8.	KM KAJAL KUMARI	DEVENDRA SINGH	2003001214	1468	22.11.2023
9.	NAMAN JAIN	MANISH KUMAR JAIN	2201050387	1602	22.11.2023
10.	DEEPIKA CHAUHAN	RAJENDRA KUMAR CHAUHAN	2003001348	1687	22.11.2023
11.	LOVESH KUMAR SHARMA	KHAGESH KUMAR	2201021911	1712	22.11.2023
12.	ANKIT JAGLAN	DALBIR SINGH	1408000851	1724	22.11.2023
13.	SHUBHAM BRACH	NARESH BRACH	2208000597	1731	22.11.2023
14.	ROHAN PATHRAWAL	DINESH KUMAR	2201022553	1768	22.11.2023
15.	VIVEK DHOULAKHANDI	NARESH CHAND	2201057855	1777	22.11.2023
16.	PRAVEEN GUPTA	SHESHNATH GUPTA	3007000726	1795	22.11.2023
17.	RITIKA GUSAIN	SHOBHAN GUSAIN	2201029762	1806	22.11.2023
18.	CHANDRA KUMAR SINGH	INDRESHWAR PRASAD SINGH	2204000527	1969	22.11.2023
19.	PRIYA CHATURVEDI	NARENDRA CHATURVEDI	6005002939	2039	22.11.2023
20	MANISH RAWAT	KULWANT SINGH	2201052647	2072	22.11.2023
21	SNEHA SINGH	DHARMENDRA PRATAP SINGH	2201053207	2073	22.11.2023

22	NEHAL JAIN	RAKESH KUMAR JAIN	2405012442	2109	22.11.2023
23	FAIZAN KHAN	IRFAN KHAN	3010010573	2135	22.11.2023
24	KAMAL SINGH	BHAGWAN SINGH	2201035016	2142	22.11.2023
25	VARUN THAKUR	BAHADUR SINGH THAKUR	2201044176	2155	22.11.2023
26	SHRIBAS DAS	PRATAP DAS	4417000089	2161	22.11.2023
27	PRINSHA	RAVI KANT	2201056205	2170	22.11.2023
28	SHUBHAM PATHAK	JAMWANT PATHAK	2201030246	2174	22.11.2023
29	VAIBHAV BAJPAI	RAJENDRA BAJPAI	3009007131	2180	22.11.2023
30	SAWANT VAISHNAVI NISHIKANT	NISHIKANT	7204001463	2198	22.11.2023
31	HIMANSHU KAUSHIK	SUSHIL KAUSHIK	2209002187	2200	22.11.2023
32	YASHWANT SINGH BIKA	RAJENDRA SINGH BIKA	2404002128	2201	22.11.2023
33	ADITYA PAREEK	GOPAL PAREEK	2401001971	2215	22.11.2023
34	PRASHANT YADAV	HARINATH SINGH YADAV	3010007599	2217	22.11.2023
35	IRFAN	ISRAR AHMAD KHAN	2201031220	2220	22.11.2023
36	ISHRAT SULTANA MOHD ABDUL QAVI	MOHD ABDUL QAVI	7204000508	2225	22.11.2023
37	SWAPNIL GAUTAM SALVE	GAUTAM RANUJI SALVE	7204002708	2237	22.11.2023
38	PRAMEET SINGH BRAR	BHOOPENDRA SINGH BRAR	1801001169	2243	22.11.2023
39	JITENDRA SINGH	DEVI SINGH	3001000793	2250	22.11.2023
40	ANJALI YADAV	RAJEEV KUMAR	3009002758	2251	22.11.2023
41	SAGAR KASANA	NARESH KUMAR	2201040762	2253	22.11.2023
42	NUPUR SRIVASTAVA	RAVI PRAKASH VERMA	3013015506	2256	22.11.2023
43	SHIVAM BALYAN	NARENDRA SINGH	2201013712	2264	22.11.2023
44	REENA	VIJAY YADAV	2201016850	2265	22.11.2023
45	WAGH PANKAJ DADARAO	WAGH DADARAO BHIKAJI	7204000537	2269	22.11.2023

46	SATISH	MAHAVEER	1408000689	2283	23.11.2023
47	ANKIT KUMAR	SANTOSH KUMAR	3009000830	2323	23.11.2023
48	SULEKHA GUPTA	RAM BABU GUPTA	3005003453	2358	23.11.2023
49	LALITA MAHAR	RAJENDRA SINGH MAHAR	2201019971	2372	23.11.2023
50	ANJALI BHARDWAJ	PRAMOD KUMAR	2201026544	2377	23.11.2023
51	PRABHAT KUMAR	RAM NIHAL	2201053470	2380	23.11.2023
52	ANIKET SHUKLA	SANTOSH SHUKLA	3010020781	2389	23.11.2023
53	KM SWATI	VINOD SINGH	2003003781	2394	23.11.2023
54	NAVEEN NAGAR	RAMKISHOR NAGAR	2201016482	2402	23.11.2023
55	SHUBHAM KUMAR VERMA	KRISHNA KANT VERMA	3010001073	2424	23.11.2023
56	MANSI YADAV	RAY SINGH YADAV	3005002169	2432	23.11.2023
57	MAHIMA SHUKLA	J P SHUKLA	3009008864	2434	23.11.2023
58	NAKUL KUMAR	CHANDRAVEER SINGH	3011005606	2450	23.11.2023
59	KEERTI SONI ANAND	SONI ANAND	2002003235	2452	23.11.2023
60	SURENDRA KUMAR PATEL	JHUMAK LAL PATEL	6001003946	2456	23.11.2023
61	NADEEM	SHER ALI	2201027471	2476	23.11.2023
62	SIPTI HASAN	MOHD HANIF	2003001492	2533	23.11.2023
63	AWANISH TRIPATHI	GIREESH CHANDRA TRIPATHI	3013004090	2538	23.11.2023
64	MANALI CHAUHAN	ARVIND KUMAR	2201052438	2550	23.11.2023
65	SHABNAM	PAWAN KUMAR	2201046651	2564	23.11.2023
66	NEERAJ VERMA	PADAM SINGH VERMA	2201006717	2572	23.11.2023
67	SUNIL DHAKAD	HOTAM DHAKAD	6005002735	2583	23.11.2023
68	HARSHIT KUMAR	VIJAY KUMAR	2201023823	2585	23.11.2023
69	JAYBHAN SINGH	VIJAY RAWAT	6005005537	2604	23.11.2023
70	CHHOTE SINGH DHAKAD	RAMJILAL	6005004218	2644	23.11.2023

71	GAURAV SHARMA	OMPAL SHARMA	2201019537	2648	23.11.2023
72	KHUSHI SHARMA	NARENDRA KUMAR SHARMA	2003004930	2676	23.11.2023
73	SHIVNATH KUMAR	RAJ KISHOR PRASAD	3206009304	2695	23.11.2023
74	ASHISH PAL	RAJKUMAR PAL	3010004035	2710	23.11.2023
75	NEERAJ KUMAR	MOHAN PRASAD	2201000710	2712	23.11.2023
76	NAVEEN PANWAR	TARA SINGH	2204002101	2713	23.11.2023
77	AMAN MADDHESHIYA	PAWAN MADDHESHIYA	3010021738	2718	23.11.2023
78	SONA KUMARI	KAMTA PRASAD SINGH	4410019458	2725	23.11.2023
79	PAWAN KUMAR	UDAI RAJ	2201051538	2729	23.11.2023
80	SHALINI	VIRENDER SINGH	2201034333	2740	23.11.2023
81	ARUN KUMAR	ANIL KUMAR	2002000662	2747	23.11.2023
82	ALKA	RAMESH CHANDRA	3009012223	2758	23.11.2023
83	AKRAM ALI	NASIR HUSSAIN	2201046390	2762	23.11.2023
84	SALMAN AHAMAD	SHAKEEL AHAMAD	2003004432	2772	23.11.2023
85	SARFRAJ HUSAIN	ZAKIR HUSAIN	2003001036	2778	23.11.2023
86	ATUL KUMAR SHARMA	GYANCHAND SHARMA	2003000340	2789	23.11.2023
87	NIKHIL MALIK	AMARPAL MALIK	2201029267	2801	23.11.2023
88	MAHIMA SAINI	ATTAR SINGH SAINI	2201022567	2802	23.11.2023
89	SMRITI AGNIHOTRI	RAJESH PRASAD AGNIHOTRI	3009003571	2817	23.11.2023
90	PRINCE KUSHWAH	BALRAM KUSHWAH	6005006742	2829	23.11.2023
91	SARVESH KUMAR	UMESH PRASAD	4205011892	2836	24.11.2023
92	MAYANK SHEKHAR SRIVASTAVA	RAJESH KUMAR SRIVASTAVA	3010003249	2844	24.11.2023
93	SHUBHAM JAIN	RAVI JAIN	6006002289	2851	24.11.2023
94	VISHAL	KISHNA NAND	2201026231	2852	24.11.2023
95	ARPIT DIXIT	JAY PRAKASH	3009008435	2855	24.11.2023
96	AMAN PAL	SUNIL KUMAR	3011003877	2857	24.11.2023

97	ARJUN YADAV	KANHAIYA LAL YADAV	6006003883	2868	24.11.2023
98	AMAN YADAV	SHIV SINGH YADAV	3009003608	2874	24.11.2023
99	NIRMAL KUMAR	RAMADHAR KUSHWAHA	3009004994	2877	24.11.2023
100	AMAN TIWARI	ARVIND KUMAR TIWARI	2201032523	2882	24.11.2023
101	VAISHALI GUPTA	SANJAY GUPTA	2405009951	2883	24.11.2023
102	GAURAV SAINI	TEEKA RAM SINGH	2201006542	2897	24.11.2023
103	HIMANSHU KUMAWAT	SHYAM SUNDAR KUMAWAT	2406001437	2900	24.11.2023
104	BALRAM SINGH	RAJPAL SINGH	2204000389	2901	24.11.2023
105	DIWAKAR RAMANI	NUNLAL RAMANI	4417000757	2905	24.11.2023
106	BAISHNO KUMAR	JANARDAN PRASAD	3206019305	2915	24.11.2023
107	BHANU PRATAP SINGH MAVAI	RAJA RAM SINGH MAVAI	2201009929	2926	24.11.2023
108	YASHAPAL RAJABHAR	LAUTAN RAJABHAR	3013006747	2927	24.11.2023
109	ABHILASHA	AWADESH KUMAR MISHRA	2201012208	2928	24.11.2023
110	PRATIBHA SHUKLA	VIDYA RAM SHUKLA	7204001205	2934	24.11.2023
111	ANJALI VERMA	CHATTAR SINGH VERMA	2201033783	2935	24.11.2023
112	ANKITA SUBHASHINI	RAJESH ARUN	3206027147	2945	24.11.2023
113	RASHMI	MANORATH PRASAD	2201018844	2953	24.11.2023
114	AVANEESH KUMAR MAURY	SHIV KUMAR MAURY	2201013435	2954	24.11.2023
115	NIKITA KUMARI	RAVINDRA PRASAD	3206023158	2962	24.11.2023
116	SHUBHAM DIWAKAR	ASHOK DIWAKAR	3009003843	3423	24.11.2023
117	ROHIT KUMAR	RAM KUMAR	2201023132	3427	24.11.2023
118	POTPOSE JANHVI DEVENDRA	DEVENDRA	7205003004	3443	24.11.2023
119	MEGHA UDASI	SUNIL UDASI	6006002698	3447	24.11.2023
120	SANKET BUTOLIYA	BABULAL BUTOLIYA	2201023836	3450	24.11.2023
121	KAVITA RANI	PREM AVTAR	2402001080	3456	24.11.2023

122	PRASHANT SINGH	GANPAT LAL	2201019952	3463	24.11.2023
123	SHIV KUMAR	JABAR SINGH	7801000091	3474	24.11.2023
124	DEEPAK	BISHAMBER DAYAL	2201038177	3479	24.11.2023
125	RACHNA SHANKAR	PREM SHANKAR	3007004401	3490	24.11.2023
126	SONAM	JODHA SINGH	2002003019	3520	24.11.2023
127	RESHIKESH MEENA	KAMLESH KUMAR MEENA	2402000290	3790	24.11.2023
128	TUSHAR GUNAWAT	ASHOK KUMAR MEENA	2405006202	3834	24.11.2023
129	DIYA KORA	UTTAM KORA	4410016003	3840	24.11.2023
130	AASTHA KHODA	SHER SINGH MEENA	2201044704	3844	24.11.2023
131	GULLA RAM MEENA	SITA RAM MEENA	2405004068	3848	24.11.2023
132	REKHA MEENA	DHANNA RAM MEENA	2405007088	3851	24.11.2023
133	LALITA KUMARI MEENA	RAMDEV MEENA	2405012529	3858	24.11.2023
134	VED PRAKASH MEENA	JAGDISH PRASAD MEENA	2405010781	3863	24.11.2023

(1)

सत्यापन प्रारूप/ ATTESTATION FORM

चेतावनी/ Warning

हाल ही में खीची गई
पासपोर्ट साईज की फोटो
चिपकाई जाए।

PLEASE AFFIX
YOUR RECENT
PASSPORT SIZE
PHOTOGRAPH.

(1) इस सत्यापन फार्म में कोई गलत सूचना देना या किसी वास्तविक सूचना को छिपाना अयोग्यता मानी जाएगी और इसके लिए उम्मीदवार को सरकार के अधीन अयोग्य घोषित किया जा सकता है।

The furnishing of false information or suppression of any actual information in the Attestation Form would be a disqualification & is likely to render the candidate unfit for employment under the Government.

(2) इस फार्म को भरने और प्रस्तुत करने के बाद यदि उम्मीदवार को हिरासत में लिया जाए, सजा हो जाए, वारित किया जाए तो इसकी सूचना यथास्थिति उस प्राधिकारी को तत्काल दी जाए जिसको यह सत्यापन फार्म प्रस्तुत किया गया है। ऐसा न करने पर इसे वास्तविक सूचनाओं को छिपाना समझा जाएगा।

If detained, convicted, debarred, etc, subsequent to the completion and submission of this form the detail should be communicated to the Staff Selection Commission or the authority to whom the Attestation Form has been sent earlier, as the case may be, failing which it will be deemed to be suppression of factual information.

(3) यदि उम्मीदवार के सेवाकाल में किसी समय यह जानकारी मलने पर कि उसने सत्यापन फार्म में कोई गलत सूचना दी है अथवा किसी वास्तविक सूचना को छिपाया है तो उसकी सेवा समाप्त की जा सकती है।

If the fact that false information has been furnished or that there has been suppression of any factual information in the attestation form comes to notice at any time during the service of a person, his services would be liable to be terminated.

1.(a) Name in full (IN BLOCK/CAPITAL LETTERS) with aliases if any पूरा नाम यथास्थिति उपनाम सहित (स्पष्ट अक्षरों में)

उपनाम/SURNAME	नाम/NAME	पिता का नाम/FATHER'S NAME

(b) Please indicate if you have added or dropped in at any stage any part of your name or surname/कृपया बताएं कि क्या आपने नाम व उपनाम में कभी कुछ जोड़ा है अथवा कुछ घटाया है-

2. Present address in full, (i.e.Village, Thana & District, House No., Lane/Street/Road & Town) & name of Dist. Headquarters./वर्तमान पूरा पता अर्थात् गाँव, थाना व जिला या मकान नं./गली व सड़क आदि।

3.(a) Home address in full, (i.e.Village, Thana & District, House No., Lane/Street/Road & Town) & name of Dist. Headquarters. /घर का पूरा पता अर्थात् ग्राम, थाना व जिला या मकान नं./गली/सड़क और नगर व जिले का नाम आदि-

(b) If originally a resident of Pakistan, the address in that Country and the date of migration to Indian Union./यदि मूलरूप से पाकिस्तान के निवासी है तो देश का पता और भारत में प्रवासन की तारीख।

(2)

4.(a) उन स्थानों का ब्यौरा दें (निवास की अवधि सहित) जहाँ आप पिछले पाँच वर्षों में एक वर्ष से अधिक समय तक रहे हों (विदेश में पाकिस्तान सहित) रहने के मामलों में उन स्थानों का ब्यौरा जहाँ आप 21 वर्ष की आयु पूरी करने के बाद एक वर्ष से अधिक अवधि तक रहे हों।

Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceeding five years. In case of stay abroad (Including Pakistan) particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

निवास की अवधि कब से कब तक/ FROM TO	निवास स्थान का पूरा पता जैसे गाँव, थाना और जिला मकान नं./गली नं./सड़क, कस्बा आदि/ Residential address in full (i.e. Village, Thane & Dist. or House No. Lane/Street/Road & Town)	पहले कॉलम में उल्लिखित स्थानों के जिला मुख्यालय का नाम/ Name of the Dist. Headquarters of the place mentioned in the preceeding column.

4.(b)

नाम/ NAME	राष्ट्रीयता (जन्म से अथवा अधिवास से)/Nationality (by birth & or by Domicile)	जन्म का स्थान Place of Birth	पेशा यदि नौकरी में हो तो पद का नाम और कार्यालय का नाम/ Occupation (if employed give designation and official address)	डाक का वर्तमान पता (यदि संबंधित व्यक्ति जीवित हो तो पिछला पता दिया जाए)/ Present Postal Address (if dead, give last address)	स्थायी घर का पता/ Permanent Home Address
पिता का पूरा नाम और पता/ Father's name & full address					
माता/ Mother					
पत्नी /पति Wife's/Husband's					
भाई/ Brother(s)					
बहन/बहनों/ Sister(s)					

5. यदि आपके पुत्र और पुत्रियाँ विदेश में अध्ययन कर रहे/रही हों तो उनके बारे में निम्नलिखित सूचना दी जाए/Information to be furnished with regards to Son(s) and or Daughter(s) in case they are studying/living in a foreign country.

नाम/Name	राष्ट्रीयता (जन्म से एवं निवास से)/ Nationality (by birth or by domicile)	जिस देश में अध्ययन कर रहे हों उसका नाम पूरा पता सहित/ Country in which studying/living with full address	पहले कालम में दर्शाए गए देश में किस तारीख से अध्ययन कर रहे/रही हैं/ Date from which studying/living in the country mentioned in previous column

6. राष्ट्रीयता/Nationality :-

7. (a) जन्म तिथि/ Date of Birth :-
 (b) वर्तमान आयु/Present age :-
 (c) मैट्रिकुलेशन के समय आयु/Age of Matriculation :-

8. (a) जन्म का स्थान तथा स जिले और राज्य का नाम जहाँ वह स्थित है
 Place of Birth, Distt. & State in which situated-
 (b) उस जिले और राज्य का नाम आप जहाँ के निवासी है
 Distt. & State to which you belong-
 (c) उस जिले और राज्य का नाम आपके पिता जहाँ के मूल निवासी हैं
 Distt. & State to which your Father originally belong

9. (a) आपका धर्म/ Your Religion

- (b) क्या आप अनुसूचित जाति/जनजाति के हैं,
 उत्तर "हाँ" अथवा "नहीं" में दें। यदि "हाँ" तो उसका नाम बताएँ?
 Are you a member of a Sceduled caste/
 Scheduled Tribes? Ans. "Yes" or "No" &
 If the Ans is "Yes" state the name thereof

10. शैक्षणिक योग्यताएँ- इसके अंतर्गत 15वें वर्ष से स्कूल और कॉलेजों में शिक्षा प्राप्त करने के स्थानों को वर्ष सहित दिखाया जाए/
 Educational Qualification showing places of education, with years, in Schools and Colleges since the age of 15

पूरा पता सहित Name of School/Colege with full address	प्रवेश की तारीख Date of entering	छोड़ने की तारीख Date of leaving	पास की गई परीक्षा Examinations passed

11.(a) यदि आप केंद्र/राज्य सरकार/अर्द्ध सरकारी निकाय/सार्वजनिक उपक्रम या किसी निजी अथवा संस्था के अधीन नौकरी कर रहे हैं अथवा आपने इनमें कभी नौकरी की हो तो नियुक्ति की तारीख सहित उसका पूरा विवरण दिया जाए।

Are you holding or have at any time held an appointment under the Central or State Government or Semi Government or Private Firm or Institution? If so, give full particulars with dates of employment, up to date.

अवधि/Period		पद जिस पर काम किया या काम का विवरण/ Designation, emoluments and nature of work handled	कार्यालय, फर्म, संस्थान का पूरा पता/ Full Name & address of the employer	नौकरी छोड़ने का कारण/ Reasons for leaving previous service
से/From	तक/To			

11(b) यदि आपने पहले भारत सरकार/राज्य सरकार/भारत सरकार अथवा राज्य सरकार के नियंत्रणाधीन किसी उपक्रम/स्वायत्त निकाय/विश्वविद्यालय/स्थानीय निकाय के अधीन नौकरी की हो और केंद्रीय सिविल सेवा (अस्थायी सेवा) नियमावली 1965 के नियम 4 के अंतर्गत अथवा वैसे ही किसी अन्य नियम के अधीन एक महीने का नोटिस देकर नौकरी छोड़ी हो तो क्या आपके खिलाफ कोई अनुशासनात्मक कार्यवाही की गई? क्या सेवा समाप्त करने के लिए आपके द्वारा नोटिस देने पर अथवा उसके बाद की तारीख से आपकी सेवा समाप्त करने से पहले किसी मामले पर आपसे अपने आचरण के बारे में कोई स्पष्टीकरण माँगा गया था?

If the previous employment was under the Government of India/a State Govt./An Undertaking owned or controlled by the Govt. of India or a State Govt./An Autonomous Body/University/Local Body. If you had left service in giving a month's notice under Rule-5 of the Central, Civil Services(Temporary service) Rules, 1965 or any similar corresponding rules where any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated:

12. (a) क्या आप कभी हिरासत में लिए गए?

हाँ/नहीं

Have you ever been arrested?

Yes/No

(b) क्या अदालत ने किसी अपराध के लिए आपको कभी जुर्माना किया?

हाँ/नहीं

Have you ever been prosecuted?

Yes/No

(c) क्या आप पर मुकदमा चलाया गया?

हाँ/नहीं

Have you ever been kept under detention?

Yes/No

(d) क्या आप कभी हवालात में बन्द रहें?

हाँ/नहीं

Have you ever been fined by a Court of Law?

Yes/No

(e) क्या आपको कभी जमानत देनी पड़ी?

हाँ/नहीं

Have you ever been convicted by a Court of Law for any offence?

Yes/No

(f) क्या आपको कभी किसी अपराध के ले अदालत द्वारा सजा मिली?

हाँ/नहीं

Have you ever been bound down?

Yes/No

- (g) क्या आप लोक सेवा आयोग द्वारा उसकी किसी परीक्षा/चुनाव के लिए अयोग्य घोषित किए गए? हाँ/नहीं
- Have you ever been debarred/ disqualified by any Public Service Commission for any of its Examination/Selection? Yes/No
- (h) क्या आपको किसी प्राधिकार/संस्था द्वारा किसी परीक्षा के लिए वारित अयोग्य घोषित किया गया अथवा प्रतिबंधित किया गया? हाँ/नहीं
- Have you ever been debarred from any examination or rusticated by any University or any other Educational Authority/Institution? Yes/No
- (i) इस सत्यापन फार्म को भरते समय क्या आपके विरुद्ध कोई अदालती मुकदमा चल रहा है? हाँ/नहीं
- Is any case pending against you in any Court of Law at the time of filling up these Attestation Forms? Yes/No
- (j) यदि उपरोक्त में से किसी प्रश्न का उत्तर हाँ में है तो मुकदमा/हिरासत/ सजा आदि का पूरा विवरण दें अथवा इस फार्म को भरते समय अदालत/ विश्वविद्यालय/बोर्ड/शिक्षा प्राधिकरण आदि के विचारधीन मामलों का ब्यौरा दें? हाँ/नहीं
- Is any case pending against you in any University in any other Educational Authority/ Institution at the time of filling up these Attestation Forms? Yes/No

नोट/Note

- I. कृपया इस सत्यापन फार्म के प्रारंभ में दी गई, चेतावनी को भी देख लिया जाए।
Please also see the warning at the top of this Attestation Form.
- II. प्रत्येक प्रश्न का उत्तर देते समय यथास्थिति हाँ अथवा नहीं को काट दिया जाए।
Specific answers to each of the questions should be given striking out "Yes" or "No" as the case may be.

13. अपने क्षेत्र के दो जिम्मेदार व्यक्तियों के नाम लिखें जो आपको जानते हों

Names of two responsible persons (not in blood relation) of your locality or two references to whom you are known. Mention address and telephone no as well.

- (1)
- (2)

मैं प्रमाणित करता हूँ कि मेरी जानकारी और विश्वास के अनुसार उपर्युक्त सूचना सही और पूर्ण है। मुझे ऐसी किसी बात की जानकारी नहीं है जो सरकारी नौकरी के लिए मेरी उपयुक्तता में बाधक हो।

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government

उम्मीदवार के हस्ताक्षर/Signature of Candidate:

तारीख/ Date :

स्थान/Place :

पहचान प्रमाणपत्र/IDENTITY CERTIFICATE

(पहचान प्रमाणपत्र निम्न में से किसी एक के द्वारा हस्ताक्षरित होना चाहिए)

(Certificate to be signed by anyone of the following)

- i. केंद्रीय अथवा राज्य सरकार के राजपत्रित अधिकारी/
Gazetted Officers of Central or State Government
- ii. संसद अथवा उस निर्वाचन क्षेत्र के राज्य विधान परिषद के सदस्य जहाँ अभ्यर्थी अथवा उसके पालक/अभिभावक सामान्यतः निवास करते हैं/
Members of Parliament or State Legislature belonging to the Constituency where the Candidate or his parent I guardian is ordinarily resident.
- iii. अनु विभागीय दंडाधिकारी/अधिकारी/
Sub-Divisional Magistrate/Officers
- iv. दंडाधिकारी की शक्तियों का प्रयोग करते हुए तहसीलदार अथवा नायब/ उप तहसीलदार/
Tehsildar or Naib/ Deputy Tehsildars authorized to exercise Magistrate powers
- v. मान्यता प्राप्त शाला/महाविद्यालय/संस्थान के प्राचार्य/प्रधानाध्यापक जहाँ अभ्यर्थी ने अंतिम अध्ययन किया है/
Principal/ Head Master of the recognised School/ College/ Institution where the candidate studied last
- vi. खण्ड विकास अधिकारी/Block Development Officer
- vii. पोस्ट मास्टर/ Post Master
- viii. पंचायत निरीक्षक/Panchayat Inspector

प्रमाणित किया जाता है कि मैं श्री/श्रीमती/कुमारी
पुत्र/पुत्री/पत्नी श्री/श्रीमती को विगत वर्ष माह
से जानता/जानती हूँ एवं इनके द्वारा संपूरित किए गए विवरण मेरे ज्ञान एवं विश्वास के अनुरूप सत्य हैं।
Certified that, I have known Shri/Smt./Kum. _____
_____ Son/ Daughter/ Wife of Shri
_____ for the last _____ years _____
Months and that to the best of my knowledge and belief the particulars furnished by him / her are correct.

स्थान/Place:

सक्षम अधिकारी का नाम, पदनाम, हस्ताक्षर तथा पता
Name, Designation, Signature and Address
of the Competent Authority

दिनांक/Date:.....

कार्यालय द्वारा भरे जाने हेतु

- i. नियुक्त करने वाले प्राधिकारी का नाम,
पदनाम एवं पूरा नाम
अपर आयकर आयुक्त(मुख्या),
कार्मिक, आयकर भवन,
मुंबई-400020.
Name, Designation & full address
of the Appointing Authority: Addl. Commissioner of Income Tax (HQ)
Personnel & Technical, Aayakar Bhavan,
Mumbai-400020
- ii. पद जिसके लिए अभ्यर्थी विचारधीन है
Post for which the candidate is
being considered

(7)

कार्मिक /Personnel
आयकर भवन/ Aayakar Bhawan
मुंबई/Mumbai-400020

मैं एतदद्वारा यह घोषित करता हूँ कि I hereby declare that
मे भारत का/की नागरिक हूँ I am a Citizen of India
मैं किसी अवैधानिक संस्था का सदस्य नहीं था/थी। I was not a member of any unlawful organization

मैं किसी अवैधानिक संस्था का सदस्य नहीं हूँ और मैं किसी भी अवैधानिक संगठन की गतिविधियों में भाग नहीं लूँगा/लूँगी

I am not a member of any unlawful organization and I shall not take part in activities of any unlawful organization.

मैं किसी भा आरोप में न्यायालय द्वारा आरोपित नहीं किया गया हूँ।

I have not been convicted by the Court of Law for any offence.

मैं किसी भी राजनीतिक दल या संस्था जो कि राजनीति में हिस्सा लेती है का सदस्य नहीं बनूँगा और न ही अन्य किसी रूप में इससे संबंधित रहूँगा और न ही किसी राजनीतिक आंदोलन या गतिविधि में हिस्सा लूँगा और न ही इसकी सहायता में सदस्यता और न ही इसकी सहायता किसी दूसरे माध्यम से करूँगा।

I shall not be a member of, or be otherwise associated with, any political party or any organization which takes part in politics nor shall I take part in, subscribe in aid of, or assist in any other manner, any political movement or activity.

मैं आगे यह भी घोषित करता हूँ कि मैं किसी प्रादेशिक सेना की क्षेत्रीय इकाई का सदस्य नहीं हूँ।

I further declare that I am not a member of Provincial Unit of Territorial Army.

मैं अविवाहित/विवाहित हूँ। I am Unmarried/ married.

मैं नियुक्ति जापन दिनांक में निर्धारित
मुंबई आयकर विभाग की सेवा शर्तों पर मुंबई आयकर विभाग में के रूप में
नियुक्ति लेता हूँ।

I take the appointment as _____ in Mumbai Income Tax Dept., on service conditions laid down in the Mumbai Income Tax Dept., Offer of Appointment No. _____ dated _____.

मैं इस तिथि को/से एक माह के अन्दर मूलनिवास प्रमाणपत्र/आधार कार्ड प्रस्तुत कर दूँगा।

I will produce the Domicile Certificate/Adhar Card on/within a month of this date.

मैं चयन आयोग द्वारा मुझे दिए गए विभागीय अनुक्रम के अनुसार संवर्ग में वरिष्ठता को स्वीकार करता हूँ।

I accept the seniority in the cadre of _____ in order of ranking assigned to me by the Staff Selection Commission.

स्थान/Place: _____

दिनांक/Date: _____

अभ्यर्थी के हस्ताक्षर/
SIGNATURE OF THE CANDIDATE

घोषणा/Declaration

1. मैं श्री/श्रीमती/कुमारी..... निम्न के अंतर्गत घोषणा करता/करती हूँ कि
I, Shri / Smt./ Kum. _____
declare as under
- i. कि मैं अविवाहित/विधुर/विधवा हूँ।
That I am unmarried/ a widow/ a widow.
 - ii. कि मैं विवाहित हूँ एवं मेरी एक ही जीवित पत्नी है।
That I am married and have only one wife living.
 - iii. कि मैं विवाहित हूँ और मेरे श्रेष्ठ ज्ञान के अनुसार मेरे पति की कोई और जीवित पत्नी नहीं है।
That I am married and my husband has no other living wife to the best of my knowledge.
 - iv. कि मैं विवाहित हूँ और मेरे पास एक से अधिक पत्नियाँ हैं अनुदान में छूट के लिए आवेदन पत्र संलग्न है।
That I am married and have more than one wife living. Application for grant of exemption is enclosed.
 - v. ऐसे व्यक्ति से विवाहित हूँ जिसकी पूर्व में ही एक अथवा अधिक पत्नियाँ जीवित हैं। अनुदान में छूट के लिए आवेदन पत्र संलग्न है।
That I am married to a person who has already one wife or more living. Application for grant of exemption is enclosed.
 - vi. मैं शासकीय सहमति के बिना किसी महिला/पुरुष जिसके पास एक जीवित पति/पत्नी हो, से विवाह नहीं करूँगा।
I will not marry any woman/ man having a living husband/ wife without Government's consent.

2. मैं सत्यनिष्ठा से उपरोक्त घोषणा के सत्य होने को स्वीकार करता हूँ एवं मैं समझता हूँ कि मेरी नियुक्ति के पश्चात् मेरे द्वारा की गई घोषणाओं में कोई त्रुटि पाई जाती है तो मैं सेवा पदच्युत किए जाने योग्य रहूँगा/रहूँगी।

I solemnly affirm that the above declaration is true and I understand that in the event of the declaration being found to be incorrect after my appointment, I shall be liable to be dismissed from service.

दिनांक/Date..... हस्ताक्षर/Signature

नोट/Note

1. कृपया लागू न होने वाले प्रावधानों को निरस्त कर दें
Please delete the not applicable clauses.
2. प्रावधान (i),(ii) और (iii) के प्रकरणों में लागू
Applicable in the case of Clauses (i), (ii) & (iii) only.

भारत शासन के अंतर्गत अधीनस्थ सेवाओं में नियुक्ति के लिए विचाराधीन अभ्यर्थियों हेतु सत्यापन प्रारूप
**VERIFICATION FORM FOR CANDIDATES UNDER CONSIDERATION FOR APPOINTMENT TO A
 SUBORDINATE SERVICE UNDER THE GOVT. OF INDIA.**

मैं, जो कि
 में नियुक्ति के लिए अभ्यर्थी हूँ एतद्वारा प्रमाणित करता हूँ कि निम्न
 प्रश्नों पर मेरे उत्तर सत्य हैं।

I,
 a candidate for the appointment to hereby certify
 that my answers to the following questions are correct.

- a. क्या आप इससे पूर्व में केंद्र अथवा किसी प्रांतीय सरकार के
 कर्मचारी रहे हैं हाँ/नहीं
 Have you previously been employed by the Central or any Provincial
 Government? Yes/No

विभाग अथवा कार्यालय जिसमें पूर्व नियुक्ति थी। नियुक्ति पर पदनाम। नियुक्ति निरस्त किए
 जाने के कारण

Department or Office in which previously employed. Designation of appointment.
 Reasons for termination of appointment.

- b. क्या आपने पूर्व में केंद्र अथवा प्रांतीय सरकार के अंतर्गत किसी नियुक्ति के
 लिए आवेदन किया है जिसमें आप सफल न रहे हों? हाँ/नहीं
 Have you previously applied without success for any appointment
 under the central or a provincial Government? Yes/No

विभाग अथवा कार्यालय जिसमें नियुक्ति चाहते थे नियुक्ति का पदनाम जिसके लिए आवेदन किया गया
 Department or office in which Designation of appointment applied
 for an appointment was sought

मैं समझता हूँ कि यदि उपरोक्त कथन किसी वस्तुगत संदर्भ में असत्य हो तो मेरी नियुक्ति निरस्त किए
 जाने के योग्य होगी।/

I understand that if the above statement is false in any material respect my
 appointment is liable to be terminated.

स्थान/Place:

दिनांक/Date:

.....
 हस्ताक्षर/Signature

10(A)

चरित्र प्रमाणपत्र/CHARACTER CERTIFICATE

प्रमाणित किया जाता है कि मैं श्री/श्रीमती/कुमारीपुत्र/पुत्री/ पत्नी श्री/श्रीमती को विगत वर्ष माह से जनता/जानती हूँ एवं अपने श्रेष्ठ ज्ञान के साथ विश्वास करता हूँ कि वह सम्मान जनक चरित्र रखता/रखती है एवं इनका कोई अतीत ऐसा नहीं है जो इन्हें शासकीय सेवा हेतु अयोग्य प्रतिपादित करता है।

Certified that, I have known Shri/Smt./Kum. _____
_____ Son/ Daughter of
_____ for the last _____ years
_____ Months and that to the best of my knowledge and belief he /she bears a
reputable character and has no antecedents which will render him/ her unsuitable for
Government employment.

श्री/श्रीमती/कुमारी से मेरा कोई संबंध नहीं है।
Shri/ Smt. Kum. _____ is not related to me.

स्थान/Place:

.....
राजपत्रित अधिकारी का नाम एवं हस्ताक्षर/
GAZETTED OFFICER'S NAME & SIGNATURE
पदनाम/DESIGNATION.....

दिनांक/Date:.....

कार्यालय पता/OFFICE ADDRESS:.....

10(B)

चरित्र प्रमाणपत्र/CHARACTER CERTIFICATE

प्रमाणित किया जाता है कि मैं श्री/श्रीमती/कुमारीपुत्र/पुत्री/ पत्नी श्री/श्रीमती को विगत वर्ष माह से जनता/जानती हूँ एवं अपने श्रेष्ठ ज्ञान के साथ विश्वास करता हूँ कि वह सम्मान जनक चरित्र रखता/रखती है एवं इनका कोई अतीत ऐसा नहीं है जो इन्हें शासकीय सेवा हेतु अयोग्य प्रतिपादित करता है।

Certified that, I have known Shri/Smt./Kum. _____
_____ Son/ Daughter of
_____ for the last _____ years
_____ Months and that to the best of my knowledge and belief he /she bears a
reputable character and has no antecedents which will render him/ her unsuitable for
Government employment.

श्री/श्रीमती/कुमारी से मेरा कोई संबंध नहीं है।
Shri/ Smt. Kum. _____ is not related to me.

स्थान/Place:

.....
राजपत्रित अधिकारी का नाम एवं हस्ताक्षर/
GAZETTED OFFICER'S NAME & SIGNATURE
पदनाम/DESIGNATION.....

दिनांक/Date:.....

कार्यालय पता/OFFICE ADDRESS:.....

पहचान प्रमाणपत्र/IDENTITY CERTIFICATE

(पहचान प्रमाणपत्र निम्न में से किसी एक (*) सक्षम अधिकारी के द्वारा हस्ताक्षरित होना चाहिए)
(Certificate to be signed by any one of the following(*) Competent Authorities)

प्रमाणित किया जाता है कि मैं श्री/श्रीमती/कुमारीपुत्र/पुत्री/
पत्नी /श्री/श्रीमती/कुमारी को विगत वर्ष माह से
जनता/जानती जो कि
..... में
रह रहे हैं एवं यह भी प्रमाणित किया जाता है कि श्री/श्रीमती/कुमारी के
निम्न हस्ताक्षर एवं फोटो सत्यापित हैं। इनका पहचान चिन्ह है।

Certified that, I have known Shri/Smt./Kum. _____
_____ Son/ Daughter/ Wife of Shri
_____ for the last _____ years _____
Months who is residing at _____
and it is also certified that the signatures and photograph attested below are of Shri/Smt. / Kum.
_____. His/Her Identification marks are
_____.

सक्षम प्राधिकारी द्वारा
मुहर सहित सत्यापित
नवीनतम फोटो (आंशिक
रूप से फोटो एवं
प्रमाणपत्र पर)
Recent Photograph
duly attested by
competent authority
with seal (partly on
photograph and partly
on the certificate)

(अभ्यर्थी के हस्ताक्षर)
(Signature of Candidate)

स्थान/Place:

सक्षम अधिकारी का नाम, पदनाम, हस्ताक्षर तथा पता
Name, Designation, Signature and Address
of the Competent Authority

दिनांक/Date:

- i. केंद्रीय अथवा राज्य सरकार के राजपत्रित अधिकारी/
Gazetted Officers of Central or State Government
- ii. संसद अथवा उस निर्वाचन क्षेत्र के राज्य विधान परिषद के सदस्य जहाँ अभ्यर्थी अथवा उसके
पालक/अभिभावक सामान्यतः निवास करते हैं/
Members of Parliament or State Legislature belonging to the Constituency
where the Candidate or his parent I guardian is ordinarily resident.
- iii. अनु विभागीय दंडाधिकारी/अधिकारी/
Sub-Divisional Magistrate/Officers
- iv. दंडाधिकारी की शक्तियों का प्रयोग करते हुए तहसीलदार अथवा नायब/ उप तहसीलदार/
Tehsildar or Naib/ Deputy Tehsildars authorized to exercise Magistrate powers
- v. मान्यता प्राप्त शाला/महाविद्यालय/संस्थान के प्राचार्य/प्रधानाध्यापक जहाँ अभ्यर्थी ने अंतिम
अध्ययन किया है/
Principal/ Head Master of the recognised School/ College/ Institution where the candidate
studied last
- vi. खण्ड विकास अधिकारी/Block Development Officer
- vii. पोस्ट मास्टर/ Post Master
- viii. पंचायत निरीक्षक/Panchayat Inspector

INSTRUCTIONS TO BE FOLLOWED
WHILE FILLING THE ATTESTATION FORM

1. Please read the instruction carefully and keep a blank copy extra before filling the Attestation Forms.
2. Please bring four sets of Attestation Forms duly filled in ORIGINAL with complete address and pin code details.
3. Page 6 consists of Identity Certificate which has to be signed by Gazetted Officer of Central or State Government and the same officer should sign the first Character Certificate on page 10(A).
4. Page 10(B) consists of Second Character Certificate which has to be signed by different Gazetted officers and the same officer should sign another Identity Certificate on page 11.
5. Please note both the Gazetted officers must be different as mentioned in the serial number 3 and 4 above.
6. All the 4 attestation forms should be filled identically.
7. Failure to comply with the instructions would lead to undue delay in appointment.

CANDIDATE'S STATEMENT AND DECLARATION

--

The candidate must make the statement required below prior to his/her Medical examination and must sign the declaration appended thereto. His/her attention is specially directed to the warning contained in the Note at the end of page 2.

1	Name in full(in capital letters)	
2	State your age & place of birth	
3(a).	Have you ever had Small Pox intermittent or any other fever, enlargement of glands, spitting of blood, asthma, heart diseases, lung disease, and appendicitis?	
(b).	Any other disease or accident required confinement to bed and medical or surgical treatment	
4	When were you last vaccinated	
5	Have you or any of your near relative been afflicted with consumption, scrofula, gout, asthma, fits epilepsy or insanity?	
6	Have you suffered from any form of nervousness due to overwork or any other cause?	
7	Have you been examined & declared unfit for Government service by Medical Officer/Medical Board, within the last 3 years?	
8	Furnish the following particulars concerning your family :	
	Father's age if living & state of health	Father's age at death & cause of death
		No. of brothers living their ages, & state of health
		No. of brothers dead, their ages at death & cause of death

Mother's age if living & state of health	Mother's age at death & cause of death	No. of sisters living their ages, & state of health	No. of sisters dead, their ages at death & cause of death

I declare all the answers given on the reverse to be, to the best of my belief and knowledge correct and true.

I also solemnly affirm that I have not received a disability certificate / pension on account of any disease or other conditions.

Candidate's signature

Candidate's signature

(In presence of Medical Officer)

Signature of Medical Officer

Note:- The candidate will be held responsible for the accuracy of the above statement. By wilfully suppressing any information he will incur the risk of losing the appointment, and if appointed, of forfeiting any claim to superannuation allowance or gratuity.

CERTIFICATE

I hereby certify that I have examined Shri/Smt/Miss _____ a candidate for employment in the Income-Tax Department and cannot discover that he/she has any disease (communicable or otherwise) constitutional weakness or bodily infirmity except _____

I do not consider this a disqualification for appointment in the office of the Addl. Commissioner of Income-Tax (HQ) Personnel, Mumbai. Her/His age according to his/her own statement is _____ Years and by appearance about _____ Years.

Marks of identification:-

1. _____

2. _____

Signature of the Medical Officer

Name

Regd. No.

Degree

Address

Signature of the candidate inside the box

THIS FORM SHOULD BE FILLED IN BY BALL PEN BY THE DOCTOR.

CANDIDATE'S DETAILS FORM

Name of candidate	
Alias, if any	
Father's Name	
Mother's Name	
Marital Status	
Name of Spouse (If Married)	
Blood Group	
Place of Birth	
Date of Birth	
Gender	
Mobile No (candidate)	
Mobile No (parents)	
Candidate's E-mail ID	
Aadhar No.	
Nationality	
Religion	
Present Address :	
Present Address Duration (in month & year)	From: Month Year To : Month Year
Permanent Address :	
Permanent Address Duration (in month & year)	From: Month Year To : Month Year
Any other address (if any) :	

Other Address Duration (in month & year)	From: Month Year To : Month Year
Police Station	
District	
Educational Qualification (PG/Graduate/UG/below Secondary/Others)	
Details of course	
Criminal History (Yes/No)	
Category (GEN/SC/ST/OBC/PH/VH/HH/OH)	
Any other information :	
Photo Identity Proof (Enclose any one)	<input type="checkbox"/> PAN Card <input type="checkbox"/> Driving Licence <input type="checkbox"/> Election ID <input type="checkbox"/> Aadhar Card
Residential Address Proof (Enclose any one)	<input type="checkbox"/> Passport <input type="checkbox"/> Electricity bill <input type="checkbox"/> Telephone bill (landline) <input type="checkbox"/> Ration card <input type="checkbox"/> Passbook <input type="checkbox"/> Utility bill <input type="checkbox"/> Rent Agreement <input type="checkbox"/> Others

Date:

Place:

Candidate Signature